

GOVERNMENT OF INDIA
MINISTRY OF EXTERNAL AFFAIRS
RAJYA SABHA
UNSTARRED QUESTION NO-1683
ANSWERED ON- 13/02/2025

LIVELIHOOD OPPORTUNITIES FOR INDIANS DEPORTED FROM THE US

1683. SMT. JEBI MATHER HISHAM

Will the Minister of EXTERNAL AFFAIRS be pleased to state :-

- a) the diplomatic measures devised to repatriate Indian citizens living illegally in US, in line with the US administration's immigration policy;
- b) whether government has estimated the loss of foreign remittances due to the deportation of Indian illegal immigrants from US, details thereof;
- c) whether there is a rehabilitation scheme to ensure livelihood opportunities for deported Indians, details thereof;
- d) whether government has assessed livelihood losses for Indians facing deportation, if so, whether a special scheme has been devised to address it, if not, the reasons therefore; and
- e) whether Indian missions in US will assist Indians with legal challenges, including immigration issues?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS
(SHRI KIRTI VARDHAN SINGH)

- (a) The Government of India continues to work in close coordination with the US Government on deportation of individuals who were found to have illegally entered the US, or have overstayed the visa validity, or have been found living in the US without any documentation. The list of persons identified for deportation by the US side is closely scrutinized and verified by the concerned agencies of the Government of India. Only those persons who have been verified to be Indian nationals are accepted to be deported to India.
- (b to d) It is in India's collective interest to encourage legal mobility and discourage illegal migration. Government of India's initiatives to enhance and support livelihood opportunities are available to all Indian citizens including those deported from the US.
- (e) The Government accords highest priority to the safety, security and well-being of Indian nationals abroad. Assistance to Indians abroad is provided as per extant rules. The Government of India remains engaged with the US side on all issues pertaining to legal migration and mobility.
